## **GOVERNMENT OF INDIA** MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE **LOK SABHA**

**STARRED QUESTION NO. 122** TO BE ANSWERED ON 27<sup>th</sup> November, 2019

#### RECRUITMENT IN ARMY

#### \*122. SHRI HARISH DWIVEDI:

Will the Minister of DEFENCE | kk ea=h be pleased to state:

- (a) whether the recruitment in the Army is conducted on the basis of the population of a State;
- (b) if so, the details thereof including the percentage of population of a State eligible to be recruited along with the reasons therefor;
- (c) the time since when the said rule has been in place;
- (d) whether the said rule is uniformly applicable to all the States; and
- (e) if so, the details thereof?

### A N S W E R

MINISTER OF DEFENCE j{kk ea=h

(SHRI RAJNATH SINGH) 1/4Jh jktukFk flag)

(a) to (e): A Statement is laid on the Table of the House.

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# STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 122 FOR ANSWER ON 27.11.2019 REGARDING 'RECRUITMENT IN ARMY'.

(a) to (e): Recruitment in the Indian Army is based on annual wastage rate, the Recruitable Male Population (RMP) of States/UTs as well as intake pattern of previous years into the Army.

RMP is reckoned as 10% of the total male population of the State/UT, based on the Census of India Report 2011. RMP Factor for a State/UT is calculated as the proportion of RMP of the State/UT to the RMP of India.

This policy is being implemented since 1966 and is uniformly enforced in all the States/UTs.

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